

**C. P. No. 746 of 2014**  
**IN THE HIGH COURT AT CALCUTTA**  
**ORIGINAL JURISDICTION**

In the matter of : The Companies Act, 1956;  
And

In the matter of : Sections 433, 434 and 439 of the said Act;  
And

In the matter of : **M/s. Computech International Limited**,  
having its registered office at 77/2A, Hazra Road, Kolkata-  
700029.

... Company

And

In the Matter of :

M/s S.D. Computers of No.135/1, B.R.B. Basu Road, First  
Floor, Kolkata-700001.

..... Petitioner

Notification to the Official Liquidator of  
winding up order.

**To**  
**The Official Liquidator,**  
**High Court, Calcutta,**  
**9, Old Post Office Street,**  
**Calcutta.**

Order pronounced on 16.03.2017 by The Hon'ble Justice I. P. Mukerji for winding up  
the under-mentioned company under the Companies Act, 1956. A xerox copy of the  
order is sent herewith for your record.

1. Name of the Company : **M/s. Computech International Limited,**
2. Registered office of the Company : 77/2A, Hazra Road, Kolkata-700029.
3. Petitioner's Advocate : L. P. Agarwalla & Co.,  
Advocates,  
1B, Old Post Office Street,  
Kolkata – 700 001.
4. Date of presentation of the petition: 03.09.2014.

Dated this 18<sup>th</sup> day of February, 2019.

For Registrar.

Note: It will be the duty of each of the persons as are liable to make out, or to concur  
in making out, a statement of affairs under Sec.454, to attend the Official  
Liquidator at such time and place as he may appoint and to give him all  
information he may require.

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..... Petitioner

Notification to the Official Liquidator of  
winding up order.

**To**  
**The Registrar of Companies,**  
**West Bengal, Nizam Palace, II MSO Building,**  
**234/4, Acharya J. C. Bose Road,**  
**Calcutta – 700 020.**

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